

**Coffee (Second Amendment) Rules
1977**

SHRI KRISHNA KUMAR GOYAL:
Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Commerce, Notification G.S.R. No. 1327, dated the 8th October, 1977, publishing the Coffee (Second Amendment) Rules, 1977, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-1232/77].

**Vegetable Oil Product Producers (Regulation of Refined Oil Manufacture)
Second Amendment Order, 1977**

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Civil Supplies and Co-operation Notification G.S.R. No. 641(E), dated the 15th October, 1977, publishing the Vegetable Oil Product Producers (Regulation of Refined Oil Manufacture) Second Amendment Order, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1101/77].

Ministry of Civil Supplies and Coopera- tion Notifications

SHRI KRISHNA KUMAR GOYAL:
Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the Ministry of Civil Supplies and Cooperation Notification G.S.R. Nos. 620(E) and 621(E), dated the 26th September, 1977. [Placed in Library. See No. LT-1508/77].

Amendment to the Agricultural Refinance Corporation (Issue and Management of Bonds) Regulations, 1969

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): Sir, I beg to lay on the Table, under sub-section (5)

of section 46 of the Agricultural Refinance and Development Corporation Act, 1963, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 1046, dated the 6th August, 1977, publishing an amendment to the Agricultural Refinance Corporation (Issue and Management of Bonds) Regulations, 1969, [Placed in Library. See No LT-1107/77].

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1977-78)

SHRIMATI SUSHILA SHANKAR
ADIVAREKAR (Maharashtra): Sir, I beg to lay on the Table a copy of the Ninth Report of the Public Accounts Committee on Paragraph 50 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil) on Forest Department, Andaman.

**CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC
IMPORTANCE**

Serious Situation arising out of In- creasing Incidents of Sabotage in the Country

श्री हर्षदेव मालवीय (उत्तर प्रदेश) :
मान्यवर, मैं आपकी आज्ञा में पिछले कुछ दिनों में देश में तोड़ फोड़ की बड़ी हुई घटनाओं के कारण उत्पन्न गम्भीर स्थिति और इस सिलसिले में सरकार द्वारा उठाये गये कदमों की ओर गृह मंत्री का ध्यान दिलाना चाहता हूँ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Sir, the recent incidents of suspected sabotage have caused us great concern and have given rise to some legitimate misgivings in public mind. In the current month alone, there have been four train accidents